

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 216
IB-40/ND/2020**

IN THE MATTER OF:

M/s. DKC Tradex Pvt. Ltd.

...PETITIONER

Vs.

M/s. Moon Hebal Laboratories Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 09.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :

**For the Respondent/ Corporate-debtor :Mr. Jitender Kumar and Mr.
Kapil Kumar for Respondent No.
1.**

ORDER

At the time of Virtual Hearing of the matter, none appeared on behalf of the Operational-creditor. The Learned Counsel for the Corporate-debtor (R1) is present and submitted that his reply has been filed in the matter. If the Operational-creditor or his Learned Counsel fails to appear on the next date of hearing, the petition filed under Section 9 of IBC will be dismissed. Matter is adjourned to 08.01.2021.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**